

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1116

ANSWERED ON:15.11.2010

WELFARE OF SCS AND OBCS

Argal Shri Ashok;Choudhary Shri Harish;Das Shri Khagen;Dhotre Shri Sanjay Shamrao;Maadam Shri Vikrambhai Arjanbhai;Singh Shri Bhupendra ;Sinh Dr. Sanjay;Viswanathan Shri P.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of centrally sponsored schemes and welfare programmes including social security schemes being implemented by the Government for welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) in various States in the country, State-wise;
- (b) the details of funds allocated and spend under each scheme during the last three years, State-wise;
- (c) whether the Grants-in-aid are also being provided to the Non-Governmental Organisations (NGOs)/Voluntary Organisations (VOs) for carrying out centrally sponsored schemes under the Ministry;
- (d) if so, the details of the NGOs/VOs and amounts released and utilized during the said period, State-wise;
- (e) whether any irregularities have come to the notice of the Government; and
- (f) if so, the action taken against those held responsible ?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) & (b) A Statement indicating details of funds released to State Governments and Union Territories under Centrally Sponsored Schemes of the Ministry during the last three years is at Annexure. Funds are released to States/Union Territories only on receipt of Utilization Certificates for the grants released to them during the previous year.

(c) No. Sir.

(d) to (f) Do not arise.